

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup> FLOOR, ARERA HILLS**

**CAUSE LIST OF COURT NO. 1**

Date: 18<sup>th</sup> September, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR HEARING</b>				
1.	Original Application No. 318/2014 (CZ)	Babulal Jajoo (Chambal River) Vs. State of Rajasthan & 5 Ors.	Mr. M.S.Kachhawa, Adv. Mr. Sachin K. Verma, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Varun K. Chopra, Adv. Mr. Sandeep Singh, Adv. Mr. Om Shankar Shrivastava, Adv.	
<b>FOR ADMISSION</b>				
2.	Appeal No. 23/2017(CZ) (M.A.No.329/17)	Magan Devi Vs State of Rajasthan & 3 Ors.	Mr. Lokesh Sharma, Adv.	
3.	Original Application No. 96/2017(CZ)	Sharad Singh Kumre Vs Bhopal Municipal Corporation & Anr.	Mr. Apoorv Pandey, Adv.	
<b>FOR HEARING</b>				
4.	Original Application No. 19/2016(CZ)	Babulal Jajoo (Industrial Water) Vs. State of Rajasthan & Ors.	Mr. M.S.Kachhawa, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Varun K. Chopra, Adv. Mr. Sandeep Singh, Adv. Mr. Om Shankar Shrivastava, Adv Mr. Rajesh Moutha, Adv.	
5.	Original Application No. 151/2016(CZ)	Mangal Singh Solanki Vs. Union of India & 6 Ors.	Mr. Arif Sheikh, Adv. Mr. Sheikh Waqil Khan, Adv.	
6.	Original Application No. 70/2017(CZ) (M.A.No.318/17) (M.A.No.321/17) (M.A.No.385/17)	Nature Club of Rajasthan Vs. Union of India & 2 Ors.	Mr. Ayush Dev Bajpai	
7.	Original Application No. 71/2017(CZ) (M.A.No.319/17) (M.A.No.322/17) (M.A.No.384/17)	Nature Club of Rajasthan Vs. Union of India & 2 Ors.	Mr. Ayush Dev Bajpai	
8.	Original Application No. 72/2017(CZ) (M.A.No.320/17) (M.A.No.323/17) (M.A.No.386/17)	Nature Club of Rajasthan Vs. Union of India & 2 Ors.	Mr. Ayush Dev Bajpai	

9.	Original Application No. 93/2016(CZ) <b>(M.A.No.349/17)</b>	Nature Club of Rajasthan Vs. Union of India & 9 Ors..	Mr. Ayush Dev Bajpai, Adv. Mr. Shiraz Qureshi, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Shantanoo Saxena, Adv.	
10.	Original Application No. 90/2017(CZ) <b>(M.A.No.373/17)</b> <b>(M.A.No.388/17)</b> <b>(M.A.No.387/17)</b>	Tikam Vs. State of Rajasthan & Ors.	Mr. Sandeep Singh Shekhawat, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Ritu Pathak, Adv.	
11.	Original Application No. 76/2015(CZ) <b>(M.A.No.341/17)</b> <b>(M.A.No.358/17)</b>	Geela Ram Vs. State of Rajasthan & 4 Ors.	Mr. M.S. Kachhawa, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Arvind Soni, Adv. Mr. Prashant Sthapak, Adv. Mr. Rohit Sharma, Adv. Mr. RohitKumarTuteja, Adv.R-8 Mr. M.K. Meena, Adv. R-9	
12.	Appeal No. 07/2017(CZ) <b>(M.A.No.308/17)</b>	M/s Lubok Caron LLP Vs RSPCB & Anr.	Mr. Arvind Soni, Adv. Mr. Dharamveer Sharma, Adv.	
13.	Original Application No. 137/2016(CZ)	Rameshwar Singh Shekhawat Vs State of Rajasthan & 6 Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Apoorv Pandey, Adv. Mr. Arvind Soni, Adv.	
14.	Original Application No. 56/2017(CZ) <b>(M.A.No.420/17)</b>	Shailendra Singh Vs State of Rajasthan & 6 Ors.	Mr. S.D. Shukla, Adv. for the Applicant.	
15.	Original Application No. 100/2017(CZ)	Jagdish Prasad & 4 Ors. Vs State of Rajasthan & 3 Ors.	Mr. M.S. Kachhawa, Adv. Ms. Zubia Sajid, Adv.	

**Note : Cases pertaining to year 2013 & 2014 would be heard finally and shall not be adjourned.**

For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)